

States are not being allowed rebate in 1952-53. May I know the reasons therefor?

Shri T. T. Krishnamachari: I require notice to answer this question.

DISPLACED PERSONS HOMES AND INFIRMARIES

*1943. **Pandit D. N. Tiwary:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the committee appointed to investigate the working of Homes and Infirmaries for West Pakistan displaced persons has begun its work; and

(b) whether any interim report has been submitted by the Committee?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) No.

Pandit D. N. Tiwary: May I know how long will it take to submit the report?

Shri A. P. Jain: That report might be available by the end of this month.

Shri D. C. Sharma: May I know what matters are being particularly investigated into by the Committee?

Shri A. P. Jain: The policy in respect of the working of homes and infirmaries, their future reorganisation, provision of training and production facilities, education of dependents, rules for future admission and in particular the following: reorganisation of homes and infirmaries with a view to convert them into training cum work centres where able-bodied inmates can be trained so as to become ultimately self-supporting as far as possible; the agency of management of these institutions and the extent of supervision and control to be exercised by the State and Central Governments; trade and vocations in which training should be given, and the standard and period of training to achieve the objects outlined by me; so on and so forth.

Shri Gidwani: May I know whether fresh admission of widows and infirms in their homes has been stopped till the committee submits its report?

Shri A. P. Jain: No, Sir.

Dr. Rama Rao: May I know how many of these homes look after orphans and how many orphans are being looked after?

Shri A. P. Jain: There are no homes which only look after orphans; they are all mixed types.

ENGINEERING INDUSTRY

*1944. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to rehabilitate the small units of the engineering industry; and

(b) if so, what are the details of the scheme?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 51]

Shri L. N. Mishra: May I know whether it is a fact that many of the industries are working today below their installed capacity, and if so, the reasons for the same?

Shri T. T. Krishnamachari: The basis of this question, namely, 'installed capacity' is a very vague term. In many of these unorganised industries installed capacity varies. Even in the organised industries I often find that the installed capacity is one and they are able to produce more. I am unable to answer a question of this nature with any precision.

Shri T. N. Singh: May I know whether the Government is satisfied that the various departments are making use of the available engineering capacity as expected in the report recently submitted by the engineering committee?

Shri T. T. Krishnaamachari: This is a matter of constant review and readjustment. In fact, Government are not satisfied that we are using fully all our existing engineering capacity. It is also possible for us to balance our existing plants to make them more efficient. Review is being made every now and then of this matter. In regard to small-scale industries I would like to add that we have had the benefit of a report by a team of experts composed of men from various countries. At the moment, the Government is actively engaged in considering this report, and I hope to be able to throw some more light on the Government's policy in regard to this matter before long.

Shri Muniswamy: May I know whether it is a fact that a committee was appointed to survey the idle capacity of the engineering industry and if so whether any such report was submitted?

Shri T. T. Krishnamachari: The so-called committee to survey the surplus capacity in the engineering industry is more or less an advisory committee for myself. I have been dealing with them. I have been asking them to examine specific questions. It is not in the nature of a Commission or a Committee which will report. They submit *ad hoc* reports for the benefit of the Ministry. The question of any report being available which will throw light on the entire picture as a whole is non-existent.

MATA TILA DAM PROJECT

*1946. **Shri Bishwa Nath Roy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government propose to grant a loan of over one crore of rupees for Mata Tila Dam Project during the financial year 1954-55; and

(b) the States which would be benefited by this Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) A sum of Rs. 250 lakhs has been allotted to

the Govt. of Uttar Pradesh during 1954-55 for works of permanent improvement in scarcity affected areas. The schemes to be financed out of this allotment are still under consideration in the Planning Commission but the list of works forwarded by the State Govt. in this connection includes the Mata Tila Dam Scheme.

(b) Uttar Pradesh, Madhya Bharat and Vindhya Pradesh.

Shri Bishwa Nath Roy: May I know the area which would be irrigated by this project?

Shri Hathi: 360,000 acres.

Shri Bishwa Nath Roy: May I know the time expected to be taken for the completion of this project?

Shri Hathi: The first stage is likely to be completed by 1956.

सैठ अचल सिंह : क्या मंत्री महोदय कृपा करके बतलायेंगे कि उत्तर प्रदेश के कौन २ से जिलों को इस से फायदा होगा?

एक माननीय सदस्य : आगरा को होगा कि नहीं ?

Mr. Speaker: Order, order.

Shri Hathi: I cannot give the names of all the districts.

Shri Dhulekar: Will the hon. Minister kindly inform us whether this project which is in the Jhansi district will give any benefit to Jhansi district or not?

Shri Hathi: I think it would.

Shri Bishwanath Roy: May I know the area or acreage to be irrigated in the U. P.?

Shri Hathi: 280,000 acres in the U. P.; 50,000 acres in Madhya Bharat and 30,000 acres in Vindhya Pradesh. That makes the total of 360,000 acres.

Shri T. N. Singh: May I ask one question?

Mr. Speaker: Next question.